

BENCH-I

NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA

CA No. 836/KB/2018

CP No. 973/2016

Present: Hon'ble Member (J), Shri Jinan K.R.

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 10TH SEPTEMBER, 2018, 10:30 A.M.

Name of the Company	Ujjwal Barter Pvt. Ltd. & Ors.		
Under Section	230-232		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1. PALLAV SAMAJDAR
ADVOCATE

Applicant

Pallav Samajdar
Advocate
10/09/2018

ORDER

Ld. Counsel for the applicant is present.

Heard. Reserved for orders.

Sd

(Jinan K.R.)
Member (J)